

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

CRLMP.No.15057/2015 in Criminal Appeal No(s).749/2015

SUDHIR AND ORS

Appellant(s)

VERSUS

STATE OF U P
(For bail and office report)

Respondent(s)

Date : 24/09/2015 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s)

Mr. Ajay Veer Singh Jain, Adv.
Mr. Atul Agarwal, Adv.
Mr. R.K. Verma, Adv.
Ms. Divya Garg, Adv.
Mr. Rakesh Khare, Adv.
Mr. Varun Rathi, Adv.
Mr. U.R. Bokadia, Adv.
For Mr. Mohd. Irshad Hanif, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice by speed post, returnable on 26th
October, 2015.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar

Signature Not Verified

Digitally signed by
Sarita Purohit
Date: 2015.09.30
13:20:00 IST
Reason: